

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/04/18 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :

PETITION NUMBER : CP/46/2017

NAME OF THE PETITIONER(S) : S. K. Ganesan & 4 others

NAME OF THE RESPONDENT(S) : Balaji Rubber & Reclaims pvt ltd & 8 ors

UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL)
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1. S. Manjula devi, Adr
For CSR & CO

For CSR & CO

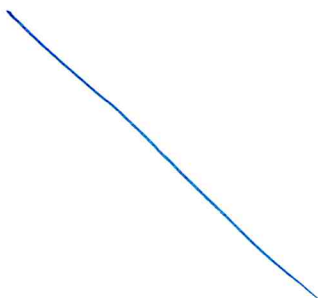
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2. Sandeep kumar

Dr. Abi Vishnu

Dr. hospent

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ORDER

Counsels representing both the parties are present. Counsel for respondents in the CP filed CA under Sec. 8 of Arbitration and Reconciliation Act 1996. Counsel for the respondents in the CA prayed for time to file counter. Time is enlarged at request. Put up on 17.04.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc